NATIONAL COMPANY LAW TRIBUNAL HYDERABAD BENCH

PRESENT: HON'BLE SHRI RAJESWARA RAO VITTANALA – MEMBER (JUDICIAL) PRESENT: HON'BLE SHRI RAVIKUMAR DURAISAMY –MEMBER (TECHNICAL)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 09.01.2018 AT 10.30 AM

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	
	CA(CAA) No. 194/230/HDB/2017
NAME OF THE COMPANY	
	VITP Pvt Ltd
NAME OF THE PETITIONER(S)	
	VITP Pvt Ltd
NAME OF THE RESPONDENT(S)	
	. 1
UNDER SECTION	230

Counsel for TRANSFEROR/DEMERGER COMPANY

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
A. Sajay Kilha.	Advoct	raj qh. kunan @j 8 alaw.	an fe
, , , , , , , , , , , , , , , , , , , ,			

Counsel for TRANSFEREE/RESULTING COMPANY

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
	7:		

Heard Shri A. Sanjay Kishore and Shri H. Rajesh Kumar, Learned Counsels for the Applicant Company.

CA allowed by separate orders.

Member (T)

Member (J)

Binnu